



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Wednesday,18th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 11:00 AM]**

**BEFORE:**

**JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH**

**COURT NO: 111**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	<a href="#">WP(C)/6735/2017</a>	MINU DUTTA <b>Versus</b> THE STATE OF ASSAM and 8 ORS.	MR.M DUTTA MR.M H SAIKIA	GA, ASSAM SC, ELEMENTARY EDUCATION SC, FINANCE
2	<a href="#">WP(C)/3362/2023</a>	HASHEM ALI AHMED <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A PARAMANIK MR. A ALI	SC, P AND R.D. GA, ASSAM SC, IWT
3	<a href="#">I.A.(Civil)/2059/2024</a> in <a href="#">WP(C)/1235/2022</a>	THE UNION OF INDIA <b>Versus</b> THE STATE OF ASSAM,		GA, ASSAM
	<b>WITH</b> <a href="#">WP(C)/1235/2022</a>	UNION OF INDIA AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MRS. R BORAH	GA, ASSAM MR. K SINGHA (R-4) MR P J PATAR (r-4)
4	<a href="#">WP(C)/2999/2024</a>	ASHU BARMAN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN MR J LOTH	SC, HIGHER EDU GA, ASSAM MR. P HAZARIKA (R-7) P. BORAH(R-7) MR. H S BORAH(R-7) MR. R A CHOUDHURY(R-8) MR. R A MAZUMDER(R-8) SC, WPT AND BC
5	<a href="#">WP(C)/3576/2024</a>	JUTILA MEDHI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. N K KALITA MR D DEKA	SC, AG SC, HEALTH AND F W

LEAVE NOTE OF ADVOCATES FOR 18/09/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. N SHARMA	09-09-2024	To	22-09-2024
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**BEFORE:**

**JOINT REGISTRAR (VIGILANCE) - SMTI. JAYASHREE BORA**

**COURT NO: 111**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	<a href="#">WP(C)/1552/2018</a>	MINAKANTA DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S BANIK MR G JALAN MS. H DAS MS. R R SAIKIA	SC, IRRIGATION
2	<a href="#">WP(C)/1596/2018</a>	JAGOT TOSSA <b>Versus</b> THE MANAGEMENT OF MUTTACK TEA ESTATE AND ANR.	MS. N MODI MR. C SHARMA MR. S DUTTA MR. R A HAZARIKA	MR. D NATH MR. D KALITA
3	<a href="#">WP(C)/7560/2018</a>	JOHIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. M KHAN MR. J RAHMAN KAKALI DEVI	GA, ASSAM MR. L R MAZUMDER (OP7) MR. A Z AHMED (OP7) A S SK (OP7)
4	<a href="#">WP(C)/8816/2018</a>	SAMIR ALI @ JAHUR ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MRS. P BARMAN (BORKAKOTI)	GA, ASSAM MR. K H KHANDAKAR (R4) MS. A DEVI (R4) MR. K M HASSAN (R4) SC, REVENUE
5	<a href="#">WP(C)/7292/2019</a>	SARASWATI KALITA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A K RAY MR. I GOGOI MIIS T DAS MR. M DEY	GA, ASSAM SC, AG

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**BEFORE:**

**DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS**

**COURT NO: 115**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	<a href="#">WP(C)/3667/2022</a>	BIBEK DEKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S C BISWAS MR. P S BISWAS MS A BORAH MS. J GHOSH	SC, P AND R.D.
2	<a href="#">WP(C)/4218/2022</a>	DILIP SINGH AND 9 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. P MAHANTA MS. P SAHARIA	GA, ASSAM SC, EXCISE DEPTT. MR N K DEV NATH, SC, PANCHAYAT & RURAL DEVELOPMENT DEPTT. (R-6)
3	<a href="#">WP(C)/4588/2022</a>	NRIPEN MEDHI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. B PHUKAN MR R RAJKHOWA MR B KHAKHLARY MS. M B BORGHAIN MS P GOGOI MS. K DEKA	GA, ASSAM
4	<a href="#">WP(C)/4616/2022</a>	RUNU BEGUM <b>Versus</b> THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 5 ORS.	DR. B AHMED MR. N HAQUE MR. A K AZAD MR S A SIKDER	MS. S B CHOUDHURY (R-6) MR. S K DAS (R-6) SC, AFDC
5	<a href="#">WP(C)/6703/2022</a>	MAJMUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. A AHMED MR. M ALOM	SC, P AND R.D.
6	<a href="#">WP(C)/3729/2024</a>	NIVEDITA DUTTA KAKATI <b>Versus</b> GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY AND 7 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MS. ANASUYA C	MR. C S RAY(R-8) SC, G M D A

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